

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1807
ANSWERED ON:08.03.2010
UTILISATION OF SPECTRUM
Ray Shri Rudramadhab

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has any proposal to hold spectrum audit to ensure the optimal utilization of scarce spectrum resources and discourage operators from hoarding the spectrum to stir the competition in the country;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to achieve optimal spectrum utilization and check hoarding in the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

(a) & (b) The Initial/start-up spectrum is allotted to the Unified Access Service Licensees as per the provisions of their Service Licence Agreements on case by case basis subject to availability of spectrum. Additional spectrum beyond the above is also considered for allocation after ensuring optimal and efficient utilization of the already allotted spectrum, taking into account all types of traffic and subscriber criteria evolved from time to time as technological innovations and features available at that time. The subscriber linked criteria for allotment of additional spectrum revised from time to time, ensure optimal utilization of spectrum resources and discourage operators from hoarding spectrum.

(c) A Committee has been formed in DOT to recommend revised spectrum allocation criteria for allocation of spectrum and has submitted its report. The recommendations of the Committee have wider implications on Telecom Sector and to public at large. Hence the Government has sought recommendations of TRAI on the Report of the Committee. Government will take decision in the matter after receipt of TRAI recommendations.